NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section 621A	Name of the Parties M/s. / Mr.	
CP No.87/BB/ 2017		For non- compl-iance		Mahalakshmi Real Estates and Investments Pvt Ltd	

SL. NAME (IN CAPIT NO. & PHONE NUMI		SIGNATURE
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Counsel for petitioner is present. He has filed withdrawal memo. Memo is recorded. Permission is granted.

The petition is dismissed as withdrawn with liberty to file a fresh application if need arises, vide separate order. Communicate the order to ROC.

MEMBER (J)

NATIONED (T)